

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 100 of 2013 &
I.A. No. 166 of 2013**

Dated : 26th July, 2013

Uttar Haryana Bijli Vitran Nigam Ltd. ... Appellant(s)

Versus

**Central Electricity Regulatory Commission & Ors.
... Respondent(s)**

ORDER

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the
matter on **29.08.2013.**

COURT MASTER